

**IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA Nos. 259/18 & 351 of 2018

In

CP No. 56/Chd/Pb/2018

In the matter of:-

Pankaj Oswal

...Petitioner

Versus

Oswal Agro Mills Ltd. and Others

...Respondents

Present: Mr. Sudipto Sarkar, Senior Advocate and Mr. Sanjeev Puri, Senior Advocate alongwith Mr. Rohit Khanna, Mr. Mayank Mishra, Mr. Saurabh Gautam, Mr. Raghav Sabharwal and Mr. Devender Kumar, Advocates, for the Petitioner
Ms. Munisha Gandhi, Senior Advocate with Mr. Vaibhav Sharma, Advocate for Respondent Nos. 1 and 16
Mr. Anand Chhibbar, Senior Advocate with Mr. Gaurav Mankotia, Advocate for Respondent No.2
Mr. Manish Jain with Ms. Divya Sharma, Advocates, for Respondent Nos. 3 to 8
Mr. Anshuman Sharma, Advocate, for Respondent No.9
Mr. Manik Dogra with Mr. Harminder Chawla, Advocates, for Respondent Nos. 10,11,13 and 14
Mr. Prashant Gupta with Ms. Suman Jain, Advocates for Respondent No.12
Mr. Atul V. Sood, Advocate for Respondent No. 15
Mr. K.P.S. Kohli, Advocate, for Respondent No.17

Arguments inconclusive. List the matter on 18.09.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

September 10, 2018
Mohit Kumar